

By Email.

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/5596/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Smti. Geeta Baishya Changkakati,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati the 18th September, 2019.

Sub: **Station leave Permission.**

Ref:- Letter No. F.C. XII-1-2019/393/E dtd. 11.09.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, w.e.f. the evening of 18.09.2019 till the morning of 25.09.2019 with transit. You are also be permitted to take your official vehicle from Dhubri to Guwahati, at your own cost.

The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

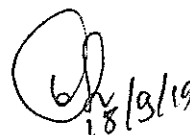
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/5597 IA, dated 18.9.19

Copy forwarded for information to:

- ✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.


18/9/19

JT. REGISTRAR (VIGILANCE)

